



MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD

SHILLONG - 793001

www.megassembly.gov.in

Bulletin Part - I

BUDGET SESSION TUESDAY, MARCH 12, 2019

The House met at 10 a.m. with the Hon'ble Deputy Speaker in the Chair and sat till 2.50 P.m.

The day was allotted for Government Business.

1. QUESTIONS:

Question Nos. 12 - 19 were taken up and disposed off.

2. ZERO HOUR NOTICE:

Dr. M. Ampareen Lyngdoh, MLA moved a Zero Hour Notice under Rule 49 A on the news item published in the newspaper "Mawphor" dated 07.03.19 under the caption "Kwah ka Sorkar ba ki ADC kin pyndep noh kham kloi ia ka Building Bylaws".

Shri Hamlet Dohling, Minister Urban Affairs replied.

3. CALL ATTENTION NOTICE:

Shri Process T. Sawkmie, MLA called the attention of the Minister in-charge Urban Affairs under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dated 14.02.2019 under the caption "The wheels don't go round and round anymore".

Shri Hamlet Dohling, Minister Urban Affairs replied.

4. SHORT DURATION DISCUSSION:

Shri Renikton L. Tongkhar, MLA raised a Short Duration discussion under Rule 50 of the Rules of Procedure and Conduct of Business regarding the News item which appeared in "Kynjatshai" dated 15.02.2019 under the caption "Tied bad bom naphang ki pulit Assam ia ki paitbah ha Umwali, mynsaw haduh 28 ngut". The Hon'ble Member initiated discussion.

Other Hon'ble Members who participated were Shri Kimfa S. Marbaniang and Shri George B. Lyngdoh.

Shri James K. Sangma, Minister Home replied.

5. The Chief Minister replied to the Debate on the Governor's Address.

6. Shri Conrad K. Sangma, Chief Minister in-charge Finance presented the Budget Estimates for 2019 - 2020.

7. ADJOURNMENT:

Since there was no more business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 13th March, 2019.



Andrew Simons
Commissioner & Secretary
Meghalaya Legislative Assembly

No.SP/MLA/BLT/BUDGET19/3.,
Copy to:

Dated Shillong, the 12th March, 2019

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